

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2997 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Rishu Ranjan, Advocate
For the State : Mr. Praveer Chatterjee, APP

Order No.02

Date: 09.09.2020

This case is taken up through video conferencing.

When the present anticipatory bail application is called out, learned counsel for the petitioner prays for an adjournment.

In view of the said prayer, put up this case under appropriate heading after two weeks.

(Rajesh Shankar, J.)

Sanjay/